

**Classification of Anglo-Indians**

1899. **Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to state:

(a) whether the progeny of European male and Khasi female is being classified as Anglo-Indians, in spite of the matrilineal character of Khasi society; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) and (b). Attention is invited to Art. 366(2) of the Constitution.

**अनुसूचित जाति के विद्यार्थियों के लिये**

**छात्रवृत्तियां**

१९००. श्री कृष्ण देव त्रिपाठी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों में प्रति वर्ष अलग-अलग अनुसूचित जाति के विद्यार्थियों को केन्द्र द्वारा कितनी धन राशि वजीफे में दी गई; और

(ख) इस अवधि में प्रति वर्ष अलग-अलग कितनी धनराशि सरकार द्वारा अनुसूचित जातियों के प्रत्येक विद्यार्थी को दी गई ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क)

वर्ष	स्वीकृत राशि (रुपयों में)
१९५७-५८	१,००,३७,८७९
१९५८-५९	१,२५,८६,१३०
१९५९-६०	१,४३,४०,१००
१९६०-६१	१,६१,४८,६००
१९६१-६२	२,००,२९,१००

(ख) इस अवधि में अनुसूचित जातियों के विद्यार्थियों को लगभग दो लाख छात्रवृत्तियां दी गईं। छात्र-वार सूचना संकलित करने में जितनी मेहनत लगेगी, उसके अनुपात से परिणाम. उतने आशाजनक नहीं होंगे।

फिर भी, छात्रों को २७ से ७५ रुपये मासिक तक छात्रवृत्तियां दी जाती हैं जो कि छात्रों द्वारा लिये जाने वाले पाठ्यक्रम, उनके द्वारा दी जाने वाली ट्यूशन तथा अन्य फीसों पर निर्भर है।

**Murder cases in Manipur**

1901. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the number of murder cases and other types of crimes in Manipur, during the last three years;

(b) whether it is a fact that almost in all the murder cases in the Manipur Valley the accused have been acquitted by the law courts for want of proper police investigations; and

(c) if so, the number of murder cases in which the accused were acquitted during the said period?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) and (c). A statement is laid on the table of the House.

*Statement showing Crimes in Manipur*

Head of Crime	1959	1960	1961	1962 (Upto 31-7-62)
Dacoity	42	77	61	25
Robbery	5	23	14	4
Murder	14	31	25	11
Rioting	37	144	76	70
Burglary	123	187	138	93
Kidnapping or Abduction	77	92	117	80
Thefts including cattle lifting	418	502	412	227
Criminal breach of trust	21	41	40	34
Cheating	49	71	42	30
Other offences	924	1028	856	612
<b>TOTAL :</b>	<b>1710</b>	<b>2196</b>	<b>1781</b>	<b>1186</b>